

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 93/(MAH)/2015
CA No.

CORAM:

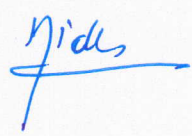
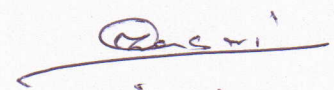
Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016

NAME OF THE PARTIES: Aneesha Dutta & Anr.
V/s.
M/s. Dutt Capital Advisors Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 59, 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Santosh Paul a/w Nidhi Singh i/l Vidhi Partners for Pet.		
2.	Zaid Ansari for Respondents		

ORDER

C.A. 58 to 63, 66 & 67

IN

C.P. No. 91 to 96/397-398/NCLT/MAH/2015

1. Ld. Counsel for both sides i.e. the Petitioners and Respondents are present.
2. Now the matter is Adjourned to 15th November, 2016 by the Order of the Bench, because the Respondents have not filed the Reply so far. Reply shall be filed on or before 9th November, 2016, needless to mention, a copy to the other side.

Dated: 20.10.2016

sd/-

Shri M.K. Shrawat
Member (Judicial)